

**HIGH COURT OF SIKKIM
GANGTOK**

No. 65/ESTT./HCS

Dated 24.01.2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice has been pleased to constitute a **Selection Committee** consisting of the following officers of the High Court Registry for recruitment to the vacant posts of Housekeeping staff/Housekeeper 02(two), in the Establishment of the High Court of Sikkim:-

1. Mr. Prajwal Khatiwada, Registrar General;
2. Mrs. Sonam Denka Wangdi, Registrar;
3. Mr. Prosenjit Manna, Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.

By Order,

sd/-
DEPUTY REGISTRAR (A)

Memo No.Z-23/1(220)18-2023/Estt./HCS 6091-97

Date: 25.09.2023

Copy to:-

1. Mr. Prajwal Khatiwada, Registrar General;
2. Mrs. Sonam Denka Wangdi, Registrar;
3. Mr. Prosenjit Manna, Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice;
4. Additional Registrar-cum-PPS to Hon'ble the Chief Justice;
5. Additional Registrar-cum-PS to Hon'ble Judge;
6. Deputy Registrar-cum-Private Secretary to Hon'ble Judge;
7. Staff Officer to the Registrar General, High Court of Sikkim;
8. All Sections In-charge, High Court of Sikkim.
9. File and
10. Guard file.


ASSISTANT REGISTRAR (E)